

**Reduction in budget provisions for NRDWP**

‡294. SHRIMATI KANAK LATA SINGH : Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the budget provisions for the National Rural Drinking Water Programme (NRDWP) during 2015-16 has been decreased in comparison to that of 2014-15;

(b) whether the targeted beneficiaries under this scheme would not be adversely affected as a result thereof;

(c) whether the problem of drinking water in the country is going to be over due to which such a large amount has been cut down;

(d) the population to be covered under this scheme now, State-wise; and

(e) the population which is still compelled to drink contaminated water due to which different types of diseases are emanating?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The budget provision for the National Rural Drinking Water Programme (NRDWP) during 2015-16 is Rs 2,611 crores against Rs.9,250 crores during the year 2014-15.

(b) and (c) No, Sir. The Ministry does not foresee any adverse effect on the provision of drinking water supply in the country as the scheme is now under the umbrella scheme of Swatch Bharat Mission (Gramin) which is to be funded through the Swatchta cess. Further CSR funds are also now available along with States getting additional funds under 14th Finance Commission and external aid.

(d) The State-wise details of the coverage of population under NRDWP are given in Statement (*See below*).

(e) As per information provided by States on Integrated Management Information System (IMIS), as on 31.03.2015, there are 64,427 habitations in the country in which out of many safe sources of drinking water, few sources may be affected by chemical contaminants like arsenic, fluoride, nitrate, iron and salinity. The population in such habitations is 3.71 crores.

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‡Original notice of the question was received in Hindi.

**Statement**

*Status of rural habitation and population with respect to drinking water supply (as on 22.04.14)*

(Population in Lakhs)

Sl.No.	State	Total		Fully Covered		Population yet to be covered
		No. of Habitation	Population	No. of Habitation	Population	
1	2	3	4	5	6	7
1.	Andhra Pradesh	47397	409.09	30761	260.46	148.63
2.	Bihar	107640	966.93	61495	507.67	459.26
3.	Chhattisgarh	73616	196.6	69468	186.84	9.76
4.	Goa	347	7.31	345	7.3	0.01
5.	Gujarat	34548	365.49	33156	352.54	12.95
6.	Haryana	7251	174.6	6843	165.74	8.86
7.	Himachal Pradesh	53604	66.66	41296	52.49	14.17
8.	Jammu and Kashmir	15798	101.48	8382	58.72	42.76
9.	Jharkhand	119667	267.4	116071	262.96	4.44
10.	Karnataka	59753	398.43	31450	266.84	131.59
11.	Kerala	11883	268.75	3458	73.48	195.27
12.	Madhya Pradesh	127559	532.91	126089	526.81	6.1
13.	Maharashtra	100488	661.43	90981	536.04	125.39
14.	Odisha	157296	358.66	117838	258.54	100.12
15.	Punjab	15370	179.79	12720	156.63	23.16
16.	Rajasthan	121133	502.95	70461	285.34	217.61
17.	Tamil Nadu	100018	395.57	91744	364.92	30.65
18.	Telangana	25139	252.93	14576	144.63	108.3
19.	Uttar Pradesh	260110	1683.21	259622	1679.4	3.81
20.	Uttarakhand	39142	72.76	24927	46.64	26.12

1	2	3	4	5	6	7
21.	West Bengal	98120	696.04	48434	354.15	341.89
22.	Arunachal Pradesh	7412	12.23	2511	4.59	7.64
23.	Assam	87888	291.54	48116	151.33	140.21
24.	Manipur	2870	23.26	2189	16.67	6.59
25.	Meghalaya	9326	23.82	2019	4.73	19.09
26.	Mizoram	777	5.4	349	2.1	3.3
27.	Nagaland	1530	17.27	589	7	10.27
28.	Sikkim	2084	4.59	713	1.39	3.2
29.	Tripura	8132	44.85	4243	26.32	18.53
30.	Andman and Nicobar	400	2.65	323	2.33	0.32
31.	Chandigarh	18	1	0	0	1
32.	Dadra and Nagar Haveli	70	2.16	0	0	2.16
33.	Daman and Diu	21	0.84	0	0	0.84
34.	Delhi	0	0	0	0	0
35.	Lakshadweep	9	0.51	0	0	0.51
36.	Puducherry	248	4.2	89	1.53	2.67
TOTAL		1696664	8993.31	1321258	6766.13	2227.18

**Funds for drinking water and sanitation in Andhra Pradesh**

295. SHRIMATI THOTA SEETHARAMA LAKSHMI : Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the funds provided by the Central Government to the Andhra Pradesh Government during the last three years and the current year for drinking water and sanitation respectively;

(b) whether these funds were inadequate; and

(c) if so, how much work still remains to be done in the State in the field of drinking water and sanitation?